

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17221-JK (LD) of 2023

DATED:- 18 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 18.12.2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
18.12.23

Annexure to the Government Order No:- 17221-JK(LD) of 2023 dated 18.12.2023

S.No.	Title of the Case	Case Name	OIC
1.	WP(C) No.1174/2022	Chander Shekhar Vs UT of J&K & Others	Er. Rajinder Kumar Gupta, XEN, Irrigation Division-1, Jammu
2.	OA No. 1598/2023 in Legal No.	Koushal Kumar V/s UT & Ors	Er. Ashok Kumar Sharma, Executive Engineer PHE DIVISION UDHAMPUR
3.	CCP(S) No. 314/2022	Pankaj Bhardwaj V/s UT & Ors	Er. Ashish Sharma, Executive Engineer Jal Shakti (PHE) RURAL DIVISION JAMMU
4.	CP No. 281/2023	Sunil Kumar V/s UT of J&K & Ors	Er. Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department Jammu
5.	SWP No. 1166/2012	Ajit Singh alis Jita Vs State of J&K & Others before Ladalh Jammu.	Er. Rajneesh Kohli, XEN, TWID Jammu.
6.	WP(C) 2498/2023	Bansi Lal & Others Vs UT of J&K & Others	Er. Rajeev Ghai, XEN Hydraulic Division Ramban
7.	O.A No. 1420/2023	Abdul Rashid V/s UT of J&K & Ors	Er. Kishore Kumar, Executive Engineer, Mahore Irrigation Division Dharmari
8.	CP No. 260/2023 in OA No. 1627/2022	Abdul Majeed V/s UT & Ors.	
9.	OA No.768/2023	Guddi Devi V/S UT & Ors	Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR
10.	OA No.769/2023	Kamlesh Devi & Ors V/S UT & Ors	
11.	OA No 1533/2023	Chanchal Dass & Ors V/S UT	
12.	OA No. 1559/2022	Keshav Dutt V/s UT & Ors.	Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA
13.	OA No. 1532/2023	Tilak Raj V/s UT & Ors	
14.	O.A No. 1450/2023	Prem Singh V/ S U.T & Ors	Er. Manoj Gupta, Executive Engineer, PHE Mech. DIVISION RAJOURI
15.	CP No. 226/2023 in OA No. 369//2023	Saleem Ahmed v/s UT & Ors	
16.	O.A No. 1556/2023	Babli Devi V/ S U.T & Ors	
17.	CP 257/2023 in TA No. 843/2020	Mohd Ghani V/s State & Ors	Er. Ashwani Khajuria, Executive Engineer PHE DIVISION RAJOURI
18.	CP No. 261/2023 in OA No.1505/2022	Dimpal Kumar V/s UT & Ors.	Er. Ajay Gupta, Executive Engineer Jal Shakti (PHE) DIVISION KATHUA
19.	OA No. 1532/2023	Tilak Raj V/s UT & Ors	
20.	WP© No. 2568/2023	M/s R D Singh V/s UT &	Er. Rakesh Bhatti, Executive

		Ors.	Engineer PHE MECH GWDD Jammu
21.	WP© No. 2539/2023	M/s R D Singh V/s UT & Ors.	
22.	WP© No. 2167/2023	M/s Expert Drillers V/s UT of J&K & Ors	
23.	OA No. 538/2023	Sadiq Ali V/s U.T & Ors	Er. Sandeep Gupta, Executive Engineer, Jal Shakt (PHE) Division Samba
24.	CCP(S) No 558/2019 in SWP No 2219/2019	Ashok Kumar Gupta V/S A.K Gandotra & Ors	Er. Harsharan Singh, Executive Engineer PHE MECH. DIVISION NORTH JAMMU
25.	CCP(S) No. 64/2023 in WP© No. 1005/2022	Asif Aman V/s UT	Er. Rajeew Ghai, Executive Engineer, Jal Shakti Hydraulic Division, Ramban
26.	OA No. 1551/2023	Ajaz Hussain V/s UT & Ors	
27.	OA No. 1561/2023	Sri Chand V/s UT & Ors	
28.	OA No. 1560/2023	Sajjad Hussain Kandu V/s UT & Ors	Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar
29.	OA No. 1559/2023	Sajjad Hussain V/s UT & Ors	
30.	OA No. 1555/2023	Chaman Lal V/s UT & Ors	
31.	OA No. 1554/2023	Naseer Ahmed Trak V/s UT & Ors	

